

Review of Whole Sale Price Index

2834. SHRIMATI KISHORI
SINHA :
SHRIMATI PRAMILA
DANDAVATE :

Will the Minister of INDUSTRY be pleased to state :

(a) whether there is any proposal to revise the index numbers of wholesale prices;

(b) if so, the terms of reference;

(c) whether any time schedule has also been fixed; and

(d) the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI S.M. KRISHNA) : (a) to (d) This Ministry has constituted a Working Group with the following terms of reference :—

- (i) To select a base year for the preparation of a new series of Index Numbers of Wholesale Prices in India.
- (ii) To determine the period relevant for calculating the value of transactions for assigning weights.
- (iii) To determine the systems of allocating weights.
- (iv) To examine the adequacy of the commodities included in the construction of Index Numbers of Wholesale Prices.
- (v) To consider the representativeness of the sources from which price quotations are obtained.
- (vi) To examine the possibility of liaison between a field scrutiny cell in the Office of the Economic Adviser and the State Statistical Bureau.

(vii) To suggest any other improvements in the compilation of Index Numbers of Wholesale Prices in India.

No time schedule has been fixed for submission of the report of the Working Group.

Report of the I.A.E.A.

2835. SHRI EDUARDO FALEIRO:
SHRI MADHAVRAO SCINDIA :

Will the PRIME MINISTER be pleased to state :

(a) whether the safeguards information report for 1982 of the International Atomic Energy Agency has equated Pakistan's Kanup reactor and India's Rana Pratap Sagar reactor safeguards position;

(b) whether this report has left out reference to Israeli non-safeguarded nuclear reactor; and

(c) the reaction of Government to this report and what steps have been taken to correct these distortions ?

THE PRIME MINISTER. (SHRI-MATI INDIRA GANDHI) : (a) Safeguards Implementation Report for 1982 of the International Atomic Energy Agency has not specifically mentioned any countries by name. The report however, contains a statement of the effect that the Agency was unable to draw conclusions in two cases that nuclear material under Agency's safeguards in 1982 remained in peaceful activities or was otherwise adequately accounted for.

(b) The report has also a reference to the existence of unsafeguarded nuclear reactors in non-nuclear Weapon States which could include Israel also.

(c) On account of our strong objection, the Director-General at the Board of Governors meeting mentioned that even in the two cases, significant progress has been made since the end of

1982 and the safeguard measures implemented now enable the Agency once more to perform effective verification. India will continue to lodge its protest in this matter.

Crimes in Trains During the Last Six Months

2836. DR. A.U. AZMI :
SHRI NAWAL KISHORE
SHARMA :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) how many crimes have been committed on the railways during the last six months, details thereof; and

(b) what safeguards are proposed to be provided to the travelling public so as to infuse confidence in them which has already shattered badly ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR) :
(a) and (b) A statement is laid on the Table of the House.

Statement

The State Governments and U.T. Administrations are responsible for enforcing law relating to offences. No data in regard to the number of crimes committed on the Railways during the last six months and details thereof is compiled on all India basis as law and order including crime is a State subject.

The Railways are taking following measures to prevent in incidents of crimes on the Railways :—

1. The drivers of the trains have been directed to sound the distress whistle if the train is brought to a sudden unscheduled halt so that the escort party is put on the alert.
2. Coach attendants have been instructed to remain vigilant and

prevent entry of unauthorised passengers into reserved compartments.

3. The Research, Design and Standards Organisation of the Railways has been advised to suggest improvement in the voching arrangement of sliding doors of compartments, improvement in the vestibules to prevent unauthorised entry and provision of better lighting facilities in and outside the compartments.

Government Railway Police, who are responsible for safety and security of passengers travelling in trains and their belongings, are making all efforts to control crime on the Railway by providing escorts on trains, surveillance over criminals, arresting and prosecuting them in specific cases. Railway Protection Force is assisting the Government Railway Police in this regard.

केन्द्रीय सचिवालय हिन्दी परिषद द्वारा आयोजित हिन्दी आशुलिपि प्रतियोगिता

2837. श्री केशव राव पारधी : क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि केन्द्रीय सचिवालय हिन्दी परिषद द्वारा अखिल भारतीय स्तर पर पिछले 20 वर्षों से हिन्दी आशुलिपि प्रतियोगिताओं का आयोजन किया जा रहा है ;

(ख) यदि हां, तो इस प्रतियोगिता का क्या उद्देश्य है;

(ग) इन प्रतियोगिताओं के आधार पर हिन्दी आशुलिपि में उच्चतम गति का कीर्तिमान क्या है और उसके विवरण क्या हैं ;

(घ) क्या परिषद ने इस कला को सम्मानित करने के लिए, मंत्रालय को कोई